

In the High Court of Judicature, Bombay.

From day, the 30th day of January 1865.

SPECIAL APPEAL No. 834 OF 1864.

Gudgapa Mulud Shidupa
Peli of the Sholapoor District } Appellant

(Original Plaintiff)

versus

Mahadoo Mulud Muryappa
Shavi of the Sholapoor District } Respondent

(Original Defendant)

Rs. 7-0-0

The claim in the Original Suit was to obtain possession *in jure*
in accordance with the terms of agreement.

In Appeal No. 244 of 1862 the G.C. Judge
of the District of Sholapoor at Sholapoor reversed
the Decree of the J. Mag. of Hingur who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision
of the Acting Judge is contrary to law, in that
he has discredited the agreement alluded to
by him, on illegal grounds, it being no objection
to

to the competency of attesting witnesses that they live in different villages: that (2) the Acting Judge though he finds that Appellant and Respondent were partners in the land in question has nevertheless rejected Appellant's claim: that (3) the Acting Judge rejected Plaintiff's claim because the agreement in question was held not to be proved without going into the other evidence to support Plaintiff's claim: and that (4) the Acting Judge finding that the course pursued by the Appellant excluded evidence, did not himself remedy the defect.

The Court confirms the decree of the Acting Judge.

Costs on Special Appellant.

R. Couch
H. Lewis

MEMORANDUM OF COSTS incurred in Special Appeal No. 834

of 186 *H* against the decision of the *Judge* of the District of *Sholapur* and disposed of on the *20th January 1865* by *confirming the same with costs.*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Munsiff's Court</i>	<i>Rs. 7.5</i>			
In the <i>Judge's Court (including V.F.)</i>	<i>" 11</i>	<i>5</i>	<i>3</i>	<i>9</i>
				<i>✓</i>

IN THIS COURT.

Stamp for Memorandum of Special Appeal	<i>1</i>	<i>"</i>	<i>"</i>	<i>✓</i>
Stamps for copies of Decree and Judgment	<i>3</i>	<i>"</i>	<i>"</i>	<i>✓</i>
Stamp for Vukalutnama	<i>2</i>	<i>"</i>	<i>"</i>	<i>✓</i>
Stamp of an application to enter the name of the Appellant's heir	<i>0</i>	<i>0</i>	<i>0</i>	
Batta for Process and Postage	<i>1</i>	<i>10</i>	<i>"</i>	<i>✓</i>
Sectioner's Fee	<i>"</i>	<i>8</i>	<i>3</i>	<i>✓</i>
Vukeel's Fee	<i>"</i>	<i>3</i>	<i>4</i>	<i>✓</i>
			<i>8</i>	<i>5</i>
			<i>7</i>	<i>✓</i>
				<i>✓</i>
			<i>13</i>	<i>8</i>
			<i>4</i>	<i>✓</i>

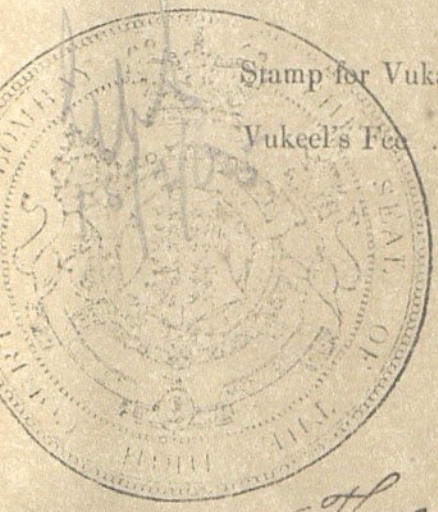
BY THE RESPONDENT—

IN THE DISTRICT.

In the <i>Munsiff's Court</i>	<i>Rs. 35</i>			
In the <i>Judge's Court</i>	<i>2</i>	<i>18</i>	<i>0</i>	<i>15</i>
				<i>7</i>
				<i>✓</i>

IN THIS COURT.

Stamp for Vukalutnama	<i>2</i>	<i>"</i>	<i>"</i>	<i>✓</i>
Vukeel's Fee	<i>"</i>	<i>3</i>	<i>4</i>	<i>✓</i>
			<i>2</i>	<i>3</i>
			<i>4</i>	<i>✓</i>
			<i>9</i>	<i>2</i>
			<i>11</i>	<i>✓</i>



W. D. J.
A. West
 The 20th day of January 1865. Registrar

मुंघर्ष ऐंशीरुत्यायाचीद्वरीछपद्रोस्तांत.

~~जे म नरतदीर्घ ३० मधे वार्ता ७१९६६~~

~~स्वेशीरुशीरुत्यायाचीद्वरीछपद्रोस्तांत ७१९६६~~

~~गङ्गापापपदीमार्ग जेसुदी वी~~

~~रुनीमरुच~~

(मुक. वारी)

उपशिखं.

प्रतीपक्षी.

~~अच्छिपापमरुयापरा वारीजेसुदी~~

~~वारीरुनीमरुच~~

(मुक. वारी)

उपशिखं.

सपणे.

~~प्रसा-आरागीधम शा. क प्रथम फे इगंठि~~

~~इं अंत हापम अंदिधम~~

~~शि कय जिवा वानु र्छि म उअर हापकापनी~~

~~हाप मी म कश्चि म अअ वानु वारीरुनीमरुच म~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

५
~~का का क मा नं~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~का का क मा नं ७७८६२ वा ११०११३० २०४३०७७७~~

~~श्री ७ श्रीगणेशाय नमः श्रीगणेशाय नमः श्रीगणेशाय नमः~~

~~वसन्त~~

~~श्रीगणेशाय नमः श्रीगणेशाय नमः श्रीगणेशाय नमः~~

~~श्रीगणेशाय नमः~~

~~ॐ नमो~~

~~ॐ नमो~~

Translated by

Bal Kishore

Prasad

यादी स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

मिठित मीठि ३ मधे मधे ७५९८८२ ७५९८८२ मधे मधे ७५९८८२

केडिम मधे मधे मधे मधे मधे मधे मधे मधे ७

केडिम मधे मधे मधे मधे मधे मधे मधे मधे

यादी स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

यादी स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

४६२६२
कीशे मधे मधे

६६९८६
कीशे मधे मधे

४६९८६
कीशे मधे मधे

४६९८६
कीशे मधे मधे

६६९८६
कीशे मधे मधे

२६९८६
कीशे मधे मधे

(६६९८६)

४६२६२

६६९८६

८६६६
यादी स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

२६९८६
यादी स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

१ स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

२ स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

३ स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

६६९८६ पमी मधे मधे

च्या मधे मधे

२६९८६

२ स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

४६२६२

० स्वो शी शरु शी शरु ८७४ ७५९८८ र वेदी काल ७५७३

उया मधे मधे

१६९८६ मधे मधे मधे मधे मधे मधे मधे मधे

६६९८६ मधे मधे मधे मधे मधे मधे मधे मधे

६६९८६ मधे मधे मधे मधे मधे मधे मधे मधे

६६९८६

११६६६

मधे मधे मधे मधे मधे मधे मधे मधे

True Translation

Handwritten signature

1st Assists Registrar